

(c) and (d) Under the scheme, "National Programme for Dairy Development" emphasis has been given on quality of milk and milk products by providing laboratory equipment for the testing of chemical and microbiological parameters including adulterants facilitating, *inter alia*, promotion of export of milk and milk products.

Guidelines to Regulate Fishing

739. SHRI K. J. ALPHONS: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether there is over exploitation of the sea through unregulated fishing; and

(b) if so, the guidelines that have been laid down by Government to ensure that there is no over exploitation?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): (a) and (b) No Sir. The Government of India reviews the potential marine fishery resources periodically by a Committee of Experts/Scientists. As per the latest report of the working group for revalidation of potential fishery resources in the Indian EEZ (2018) the potential yield of marine fisheries resources in the Indian Exclusive Economic Zone is estimated as 5.31 Million Metric Tonnes in 2018 and the current levels of fish production is 3.71 Million Metric Tonnes (2018-19) which is far below the Maximum Sustainable Yield.

Revenue from fisheries, animal husbandry and dairying in Jammu, Kashmir and Ladakh

740. SHRI BINOY VISWAM: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) the total revenue generated through fisheries, animal husbandry and dairy' farming in Jammu, Kashmir and Ladakh, the details for the last five years;

(b) the total number of people engaged in the above-mentioned industries; and

(c) the steps that have been taken by Government to promote these industries in Jammu, Kashmir and Ladakh?